

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3206
ANSWERED ON:12.12.2012
OBJECTION TO VERTICAL BUILDINGS
Tagore Shri Manicka

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) Whether the Delhi Urban Art Commission (DUAC) has opposed vertical growth in New Delhi and has rejected proposals to build high-rises for housing central government employees/High Court expansion;
- (b) if so, the details thereof;
- (c) whether the Union Government has explored any alternatives in developing residential accommodations for Government employees in Delhi; and
- (d) if so, the details thereof and if not, the reasons therefor ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SMT. DEEPA DASMUNSI)

(a) & (b) Yes, Madam. As per the information provided by Delhi Urban Art Commission (DUAC) and Central Public Works Department (CPWD), the proposals submitted by CPWD for re-development of colonies located in New Delhi such as Kidwai Nagar (East), Srinivasपुरi, Mohammad Pur and R.K. Puram, which included buildings of high-rise structures, were not found acceptable by DUAC on the grounds of not conformity with the overall urban character and importance of the location, repeated use of typical blocks with no variation in heights, large scale cutting down of trees, high Floor Area Ratio and designing the buildings without conducting proper traffic and environmental studies. As far as redevelopment plan of Delhi High Court is concerned, it has been stated that proposal submitted by CPWD was not found acceptable on account of the proposal not found to be complimenting the architectural grading of the building of Delhi High Court, no additions found acceptable over the main block and architectural changes required to maintain architectural character of the complex. Besides this, approval of ASI is also required as the Building of Delhi High Court is in close vicinity of some historical buildings.

(c) & (d) As per information provided by CPWD, initially DUAC made certain alternatives in re-development plan of Srinivasपुरi. On the instructions of the Government, CPWD has initiated re-development of colonies located at Sarojini Nagar and DDU Marg.